The Tamil Nadu Building and Construction Workers (Conditions of Employment and Miscellaneous Provisions) Repeal Act, 2023

Act No. 3 of 2023

ACT NO. 3 OF 2023.

Arrangement of sections

1. Short title.

ACT NO. 3 OF 2023.

[3rd April 2023]


BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-third Year of the Republic of India as follows:--

1. Short title.— This Act may be called the Tamil Nadu Building and Construction Workers (Conditions of Employment and Miscellaneous Provisions) Repeal Act, 2023.